Annexure-7

Name of the corporate debtor: Sejal Glass Limited Date of commencement of CIRP: 13-02-2019 List of creditors as on:

List of operational creditors (Government dues)

15-10-2019

CI	D 4-21 - 6		D.4.7	6.1.	Details of claim admitted Amount of										(Amount in Rs)	
Sl. No.	Details of Department		Identification No.	Date of receipt	f claim received Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	DY Commissioner of Income Tax Circle - 13(2)(1), Mumbai.	Yes	NA	10-05-2019	8,58,91,266.00	8,58,91,266.00	Unsecured	NA	NA	NA	NA	-	-	_	-	Admitted
	The Commissioner of Customs, NS-II, JNCH,	Yes	NA	18-03-2019	3,08,16,128.00	3,08,16,128.00	Unsecured	NA	NA	NA	NA	-	-	-	-	Admitted
3	Assistant Commissioner GST & Central Excise Division -VI. Daman Commissionerate.	Yes	NA	25-02-2019	4,61,06,935.00	4,61,06,935.00	Unsecured	NA	NA	NA	NA	-	-	_	-	Admitted
4	Goods & Service Tax Department,Government of Maharashtra.	Yes	NA	10-06-2019	9,19,76,467.00	9,19,76,467.00	Unsecured	NA	NA	NA	NA	-	-	-	-	Admitted
	Municipal Corporation of Greater Mumbai	Yes	NA	19-06-2019	2,35,984.00	2,35,984.00	Unsecured	NA	NA	NA	NA	-	-	-	-	Admitted
				Total	25,50,26,780.00	25,50,26,780.00										